

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR S.G. SHAH  
CIVIL APPEAL NO(s). 6038-6039 OF 2007

M/S ITW INDIA LIMITED

Appellant (s)

VERSUS

COMMR.OF CEN.EXCISE & CUSTOMS-II

Respondent(s)

Date: 29/02/2008 These Appeals were called on for hearing today.

For Appellant(s)

Mr.M.P.Devanath,Adv.

For Respondent(s)

Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following  
ORDER

There is no request for filing counter affidavit.  
List the matter before the Hon'ble Court.

(S.G.SHAH)  
Registrar